

## LAW (B) DEPARTMENT

### NOTIFICATION

Dated Shillong, 24<sup>th</sup> June, 2020.

**No. LJ(B). 53/93/Pt/38(I)** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and until further order:-

Sl.No.	Name of Officer(s)	Designation
1.	Shri. Biraj Rabha	Asst. Teacher, Tikrikilla Hr. Sec. School
2.	Shri.Sengrim K Sangma	Asst. Teacher, Roni Asim . Sec. School
3.	Shri.Gajendra Barman	Asst. Teacher, Tikrikilla Hr. Sec. School

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/38(I)-A**

**Dated Shillong, the 24<sup>th</sup> June, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No.COVID-19/WGH/2020/98 Dated Tura the 22<sup>nd</sup> June, 2020
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.